

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.05.2021 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1176 of 2019	Abba Consultants Pvt. Ltd. Vs. Sandhya Prakash Ltd & Ors. With	Simran Soni	Abhishek Anand Honey Satpal-R1 & R2
2.	Comp. App. (AT) (Ins) No. 1203 of 2019	Sachin Meena & Ors. Vs. Sandhya Prakash Ltd. & Ors. With	Mahesh Kumar	Abhishek Anand Honey Satpal-R1 & R2
3.	Comp. App. (AT) (Ins) No. 1219 of 2019	J.M. Financial Asset Reconstruction Company Ltd. Vs. Anil Kumar Tandon & Ors. With	Anushree Kapadia	Vinit Trehan-R4 Honey Satpal-R1 & R2 Mahesh Kumar-R1 to R3
4.	Comp. App (AT) (Ins) No. 1327 of 2019	Anil Kumar Tandon & Ors. Vs. Sandhya Prakash Ltd & Ors.	Pranay	Poonam Mathur Honey Satpal-R1 & R2
5.	Comp. App. (AT) (Ins) No. 1496 of 2019	Sangita Agarwal & Anr. Vs. Limtex Tea & Industries Ltd. & Anr.	Suhita Mukhopadhyay	Rishab Kaushik-R1 Abhishek Sharma-R2
6.	Comp. App. (AT) (Ins) No. 08 of 2021	Kamlesh Govind Pansuriya Vs. Bank of India & Anr.	Keith Varghese	Aditya Kumar-R1
7.	Comp. App. (AT) (Ins) No. 180 of 2021	Sach Marketing Pvt. Ltd. Vs. Resolution Professional of Mount Shivalik Industries Ltd. Pratibha Khandelwal	Sujoy Datta	Abhishek Anand

8.	Comp. App. (AT) (Ins) No. 221 of 2021	K.Srinivas Krishna Vs. Shyam Arora & Ors.	Rakesh Kumar	
9.	Comp. App. (AT) (Ins) No. 233 of 2021	Dwarkadhish Sakhar Karkhana Ltd. Vs. Pankaj Joshi & Anr.	Shiv Kumar Suri	
10.	Comp. App. (AT) (Ins) No. 187 of 2020	Digamber Bhondwe Director, Turning Point Estates Pvt. Ltd. Vs. JM Financial Asset Reconstruction Company & Anr.	Sunil Mund	Sumit Bindal-R1
11.	Comp. App. (AT) No. 50 of 2021	Smrutiben Shreyansbhai Shah Vs. The Lok Prakashan Ltd. & Ors. With	Anushree Kapadia	Natasha Dhruvan Shah
12.	Comp. App. (AT) No. 51 of 2021	Shreyansbhai Shantilal Shah Vs. Lok Prakashan Ltd. & Ors.	Avishkar Singhvi	
13.	Review Application No. 02 of 2020 in Comp. App. (AT) (Ins) No. 550 of 2019	S.V. Ramasamy Vs. S. Muthu Raju & Anr.	Varsha Banerjee	

For Admission (Fresh Cases)

14.	Comp. App. (AT) (Ins) No. 345 of 2021	Vrundavan Residency Pvt. Ltd. Vs. Mars Remedies Pvt. Ltd.	Aastha Mehta	
15.	Comp. App. (AT) (Ins) No. 346 of 2021	Rahul Arunprasad Patel Vs. Invesco Asset Management (India) Pvt. Ltd. & Anr.	Heena George	
16.	Comp. App. (AT) (Ins) No. 347 of 2021	SREI Multiple Asset Investment Trust- Vision India Fund Vs. Kotak Mahindra Bank Ltd & Ors.	Diwakar Maheshwari	

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Officiating Chairperson
-sd/-
For Registrar